

ITEM NO.11

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1089-1090/2015

KRISHNA BIHARI DUBEY

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF JUDICATURE  
OF ALLAHABAD & ORS.

Respondent(s)

(Shri. V.Giri, learned Senior Counsel has been appointed as Amicus Curiae vide Court's order dated 4.8.2022.

AND Mr. Amit Krishnan H., Advocate-on-Record has also been appointed vide Court's order dated 06.09.2022.

IA No. 14161/2015 - PERMISSION TO FILE ANNEXURES

IA No. 14156/2015 - SUSPENSION OF SENTENCE)

WITH

Crl.A. No. 1145-1146/2015 (II)

(IA No. 14048/2015 - EX-PARTE STAY

IA No. 106845/2022 - EXEMPTION FROM FILING O.T.

IA No. 15739/2016 - EXEMPTION FROM FILING O.T.

IA No. 106844/2022 - INTERVENTION/IMPLEADMENT

IA No. 14042/2015 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 15046/2015 - STAY APPLICATION

IA No. 14046/2015 - SUSPENSION OF SENTENCE

IA No. 15043/2015 - SUSPENSION OF SENTENCE)

Crl.A. No. 1211-1212/2015 (II)

(IA No. 15824/2015 - PERMISSION TO FILE ANNEXURES

IA No. 15826/2015 - SUSPENSION OF SENTENCE)

Crl.A. No. 1184/2015 (II)

(IA No. 15499/2015 - PERMISSION TO FILE ANNEXURES

IA No. 15497/2015 - SUSPENSION OF SENTENCE)

Date : 11-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s)

Mr. V.Giri, Sr. Adv. (A.C.)

Mr. Amit Krishnan H., AOR

Mr. Vibhakar Mishra, Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Vikas Singh, Sr. Adv.  
Mr. M.Z. Chaudhary, Adv.  
Mr. Aftab Ali Khan, AOR  
Mr. Ali Safeer Farooqi, adv.  
Mr. R.K. Rathore, Adv.  
Mr. B.S. Malik, Adv.  
Mr. Arun Kumar Singh, Adv.  
Mr. Tabarak Hussain, Adv.  
Mr. Syed Imtiyaz Ali, Adv.

Mr. Ajit S. Bhasme, Sr. Adv.  
Mr. Sanjay Kumar Visen, AOR  
Ms. Ritu Rastogi, Adv.  
Ms. Mohini Kumari, Adv.  
Mr. Mukesh Kumar Pandey, Adv.  
Mr. Sandeep Joshi, adv.  
Mr. Aman, Adv.

Mr. Vinod Kr. Tiwari, AOR  
Mr. Sanjeev Kumar, Adv.  
Mr. Gopi Chand, Adv.  
Mr. Anand Prakash, Adv.  
Mr. Sanjeev Yadav, Adv.

For Respondent(s) Mr. Yashvardhan, Adv.  
Mr. Jagjit Singh Chhabra, AOR  
Mr. Saksham Maheshwari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post these matters on 01.11.2022.

(Geeta Ahuja)  
Asth. Registrar-Cum-PS

(Anju Kapoor)  
Court Master